

sizes mentioned in the answer to part (b) of the question is as follows:

<i>Coloured embossed</i>	<i>Plain embossed</i>
(i) Rs. 4 7 0	Rs. 3 14 0
(ii) Rs. 4 12 0	Rs. 4 3 0
(iii) Rs. 5 1 0	Rs. 4 8 0
(iv) Rs. 5 11 0	Rs. 5 2 0
(v) Rs. 6 5 0	Rs. 5 12 0

The rates for pads of 50 sheets are half the rates for 100 sheets as given above.

HIMALAYAN EXPEDITIONS

***2094. Shri Bhakta Darshan:** Will the Prime Minister be pleased to state:

(a) how many foreign expeditions tried to climb the various peaks of the Himalayas or make scientific explorations in the Himalayan region during this summer, and from which countries did they come;

(b) what were their objectives and how far did they succeed in achieving them;

(c) if any type of help was accorded to these expeditions, and if so, to what extent;

(d) whether any Indian party also undertook the same types of expeditions in that region, and if so, with what results; and

(e) were they in any way helped by Government?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra): (a) and (b). Two expeditions to Nepal, one Swiss and the other British, one British expedition for Botanical research in Nepal, three expeditions, one British, one French and one Italian to the Gangotri region set out this summer.

Government have no detailed information about the progress of these expeditions, except that Everest has not been climbed and that the French expedition succeeded in reaching Choukhamba peak.

(c) Exemption from payment of customs duty was granted in respect of the equipment imported by the expeditions, subject to the goods in question being re-exported out of India within a specified period.

(d) According to press reports, an Indian party attempted Panchuli Peak but failed.

(e) No request for Government help was received.

AREAS FOR COMMUNITY PROJECTS IN ORISSA

***2095. Shri N. B. Chowdhury:** Will the Minister of Planning be pleased to state:

(a) whether State Governments were asked by the Planning Commission to recommend suitable areas for community development programme; and

(b) if so, what were the areas recommended by the Government of Orissa and when these recommendations were made?

The Minister of Planning and Irrigation and Power (Shri Nanda): (a) Yes.

(b) A list is placed on the Table. [See Appendix X, annexure No. 16.]

WOMEN WORKERS IN TEA GARDENS

***2096. Shri K. P. Tripathi:** Will the Minister of Labour be pleased to state:

(a) whether it is a fact that Industrial Tribunals in West Bengal and Assam have come to a finding that the women workers in the Tea Gardens of Assam are mere adjuncts to their husbands and that they may be dismissed immediately on the dismissal of the husbands; and

(b) what is the number of women workers involved in this definition?

The Minister of Labour (Shri V. V. Giri): (a) No information is available regarding West Bengal. In Assam, the services of four women workers in two tea gardens were terminated following the dismissal of their husbands for gross misconduct. The presence of dismissed workers in their quarter within the estate premises was considered prejudicial to peace, order and discipline in the gardens and the wives and other members of their families, who were their dependents, had to leave the gardens along with them. The Industrial Tribunal which dealt with the cases in question observed that the discharge of the women workers was, in the circumstances, justified. It observed as follows in the award:

"The wives or the children of the employees in a Tea Garden, do not ipso facto become workmen in the Company. When those workers are dismissed from their employment, they go away along with their wives and other dependants who